

28

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

C.P.No. 22/98 in

O.A.No. 121/94

Date of Order : 26.11.98

BETWEEN :

1. B.Sambaiah	10. K.V.S.Subramanyam
2. K.Suribabu	11. P.Kailashnath Kumar
3. S.Kamalakara Rao	12. A.V.S. Kumar
4. P.Jojibabu	13. K.G.G.Kishore
5. S.Srinivasa Rao	14. T.Rambabu
6. V.Surya Rao	15. M.Subrahmanyam
7. R.K.Dutta	16. K.Govardhan Rao
8. P.Sivarama Krishna	17. K.R.K.Prasad.
9. M.N.Harish Babu	.. Applicants.

AND

1. Sri Dehashis Ray,
Chief Personnel Officer,
S.E.Rly., Garden Reach,
Calcutta.

Secretary,
Railway Soprts Control Board,
Railway Bhavan, Railway Board,
New Delhi.

.. Respondents.

— — —

Counsel for the Applicants .. Mr.P.B.Vijaya Kumar

Counsel for the Respondents .. Mr.C.V.Malla Reddy

— — —

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

DV

— — —

✓

.. 2 ..

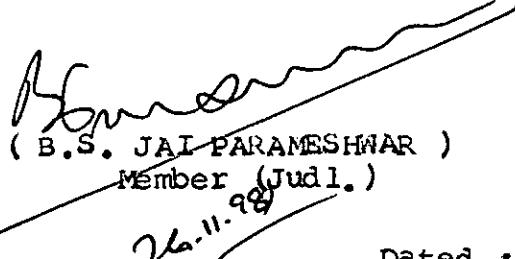
O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Mr.Durga Rao for Mr.P.B.Vijaya Kumar, learned counsel for the applicants and Mr.C.V.Malla Reddy, learned standing counsel for the respondents.

2. Today the learned counsel for the respondents produced the established ^{new} Sl.No.201//98 which circular was endorsed to the respondents counsel by letter dated 30.10.98 by the D.R.M., Waltair. This letter is taken on record. In view of the above circular the learned counsel for the respondents submit that the direction in the OA has been complied with. The above circular was also seen by the learned counsel ^{and} for the applicant, ^{he} satisfied with the same.

3. In view of the above the CP is closed.


(B.S. JAI PARAMESHWAR)
Member (Judl.)

26.11.98


(R.RANGARAJAN)
Member (Admn.)

Dated : 26th November, 1998

(Dictated in Open Court)

sd